

## **Central Administrative Tribunal Principal Bench, New Delhi**

**OA No.3080/2016**

New Delhi, this the 9<sup>th</sup> day of August, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)**

D.D. Khurana  
Senior Citizen  
Aged about 72 years  
S/o late Shri K.R.Khurana  
R/o A-23, Ashoka Apartments  
Plot No.8, Sector 12, Dwarka  
New Delhi – 110 078. ... Applicant  
(By Advocate:None)

## VERSUS

1. Union of India through  
Secretary  
Govt. of India, Ministry of Defence  
South Block, New Delhi – 110 001.
2. The Defence Estates Officer  
Agra Circle, 116, The Taj Road  
Agra Cantt. (U.P.).
3. The C.D.A. (Funds)  
Meerut Cantt. (U.P.)  
Pin-250001. ... Respondents

## **O R D E R (Oral)**

None present from the side of the applicant.

It is seen that on the last two dates i.e. 27.02.2018 and 07.05.2018 also the applicant did not appear. Hence, it appears that the applicant has lost interest, in pursuing the case. The respondents were directed to call for GPF papers of the applicant from the office from where he superannuated. Both sides were directed to sort out the discrepancies as pointed out by the applicant. The respondents are directed to ensure that the GPF amount is disbursed to the applicant, if not already done, as per rules. The OA is disposed of with these observations.

**(Praveen Mahajan)  
Member (A)**